

Auranagabad_Act_Code_Code_Wise

ACT CODE	ACT DESCRIPTION
0	ACT NOT KNOWN
1	ADVOCATES ACT 1961
2	B.T & A.L.
3	BANKING REGULATION ACT
4	BOM. INDUSTRIAL RELATIONS ACT, 1946
5	A.P.M.C. ACT.
6	ARMY/AIRFORCE/NAVY ACT
7	BOM. POLICE ACT, 1951
8	BOM. PRE. OF FRAG. & CON. HOLDING
9	BOM. PRIMARY EDUCATION ACT
10	BOM. PUBLIC TRUST ACT
11	BOM. SHOPS & ESTABLISHMENT ACT
12	BOM. PROHIBITION ACT
13	BOM. VILLAGE PANCHAYAT ACT
14	BOMBAY CINEMA REGULATION ACT 1953
15	BOMBAY LAND ACQUISITION ACT 1948
16	BOMBAY LAND REQUISITION ACT, 1948
17	COAL BEARING ACT
18	ELEC. ACT.
19	ESSENTIAL COMMODITIES ACT.
20	C.P.C.- (INTERLOCUTORY ORDER)
21	C.P.C.- (NON-INTERLOCUTORY ORDER)
22	CENTRAL EXCISE & SALT ACT
23	CITY & INUDSTRIL DEVOLPMENT ACT
24	CONTRACT LABOUR (REG. & ABOLITION)
25	CUSTOMS ACT, 1962
26	DISPLACE PERSONS (C&R) ACT 1954
27	EMPLOYEES STATE INSURANCE ACT 1948
28	EMPLOYMENT PROV. FUND & MISC. P. ACT
29	FACTORIES ACT
30	FAMILY COURT ACT
31	GUARDIAN AND WARDS ACT
32	HINDU MARRIAGE ACT
33	INCOME TAX ACT, 1961
34	INDIAN ARBITRATION ACT
35	INDIAN CITIZENSHIP ACT
36	INDIAN DIVORCE ACT
37	INDIAN MEDICAL COUNCIL ACT- 1956
38	INDIAN RAILWAYS ACT,1890
39	INDIAN SUCCESSION ACT
40	INDUSTRIAL DISPUTE ACT, 1947.
41	INDUSTRIAL EMPLOYMENT (STANDING O.)
42	LAND ACQUISITION ACT
43	M.R.T.U. & P.U.L.P. ACT
44	MAH. AGRI. LANDS (CEILING & HOLDING)
45	MAH. CO-OP. SOC. ACT

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ACT CODE	ACT DESCRIPTION
46	MAH. HOUSING & AREA DEVELOPMENT ACT
47	MAH. LAND REVENUE CODE, 1966
48	MAH. MUNICIPALITIES ACT
49	MAH. OWNERSHIP FLATS ACT
50	MAH. PRIVATE FOREST ACQUISITION ACT
51	MAH. PVT. SCHOOL (C OF S) REGULATION
52	MAH. REGIONAL TOWN PLANNING ACT
53	MAH. RESETTLEMENT OF PROJECT... ACT
54	MAH. RESTO. OF LANDS TO S.T. ACT-1974
55	MAH. SLUM AREAS ACT
56	MAH. VACANT LAND (P OF U,O & S,E)
57	MAH. AGRI.UNIVERSITIES ACT 1983
58	MAH. PURCHASE TAX ON SUGARCANE ACT 1962
59	M.S.R.T.C. ACT
60	MINES & MINERALS (REG. & DEVOLP) ACT
61	MINIMUM WAGES ACT, 1948.
62	MOTOR VEHICLES ACT,1939
63	NEGOTIABLE INSTRUMENTS ACT
64	PAYMENT OF WAGES ACT
65	PRESIDENCY SMALL CAUSES COURT ACT
66	PUBLIC PREMISES (EVICTION) ACT
67	MAH. STATE BOARD OF SEC.& H. SEC.EDU
68	RAILWAYS & RPF ACT
69	REQN.& ACQN.OF IMMOVEABLE PROPERTY
70	S.C.& S.T. ORDERS(AMENDT)/CASTE SCRU.
71	SECONDARY SCHOOL CODE
72	SERVICE MATTER
73	CITY OF NAGPUR CORPORATION ACT
74	SICK TEXTILE UNDERTAKINGS ACT
75	SPECIFIC RELIEF ACT
76	STD. OF WEIGHTS & MEASURES ACT-19
77	THE COPY RIGHT ACT
78	THE PAYMENT OF BONUS ACT, 1965.
79	THE PAYMENT OF GRATUITY ACT
80	TRADE UNIONS ACT, 1926
81	TRANSFER OF PROPERTY ACT
82	URBAN & AGRI. LAND CEILING ACT
83	URBAN LAND CC & RD ACT 1976
84	WEALTH TAX ACT, 1957
85	WORKMEN'S COMPENSATION ACT
86	NAGPUR IMPROVEMENT TRUST ACT
87	MAH. RAW COTTON(P.,P.,& M.) ACT/RULE.
88	PUBLIC INTEREST LITIGATION
89	REPRESENTATION PEOPLE'S ACT.
90	VILLAGE POLICE PATIL ACT.
91	BIDI. & CIGAR.REGULATION ACT.

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92	RENT ACT
93	INDIAN PARTNERSHIP ACT.
94	MAH. UNIVERSITIES ACT.1995
95	MAH. Z.P.& P.S.ACT.
96	MAH. EMPLOYMENT GUARANTEE ACT.
97	BOMBAY ENTERTAINMENT DUTY ACT.
98	MAH. EDUCATION & EMPLOYMENT ACT.
99	UNKNOWN (ACT NOT KNOWN.)
100	MAH. EDU.INSTT.(TRAN. OF MANGG.).
101	MAH. FEELING OF TREES (REGULN.).
102	FREEDOM FIGHTERS RULES.
103	M.P. BHUDAN-YAGNA ACT 1953.
104	MAH. MATHADI,HAMAL & OTH. MAN
105	MAMLATDAR'S COURTS ACT, 1906.
106	BOMBAY STAMP ACT.
107	BOMBAY JUDL.SERVICE RECRUMENT.
108	MAH. PUBLIC SER.(SUBORD.)SSB ACT.
109	MAH. STATE BOARD OF TECH.EDUCN ACT.
110	CONTEMPT OF COURTS ACT.
111	INDIAN EASEMENTS ACT.
112	ENVIRONMENT (PROTECTION) ACT.
113	STATE FINANCIAL CORPORATION ACT.
114	INDIAN FOREST ACT.
115	LIFE INSURANCE CORPN. ACT.
116	PARTITION ACT.
117	CONSUMER PROTECTION ACT.
118	REGISTRATION ACT.
119	WILD LIFE (PROTECTION ACT,.)
120	MAH. DEBT.RELIEF ACT.
121	MAH. VEXATIONS LITIGATION(PREV.)
122	INDIAN TELEGRAPH ACT.
123	BOMBAY SALES TAX ACT.
124	MAH. CIVIL SERVICES RULES.
125	CONTRACT ACT.
126	CIVIL APPLICATION.
127	MISC. CIVIL APPLICATIONS.
128	LETTERS PATENT APPEAL.
129	RAGGING ACT
130	CONSTITUTION MATTER
131	COMPANIES ACT 1956
132	MAH. UNIVER. HEALTH SCIENCE ACT
133	RAILWAY CLAIMS TRIBUNAL ACT
134	AGRICULTURAL INSURANCE ACT
135	BOMBAY HIGHWAY ACT
136	BOMBAY SPIRIT RULES
137	BOMBAY PROVINCIAL ACT

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138	CENSUS ACT
139	CANCELLATION OF REGISTRA. ACT [CONTRAC.]
140	CONTRACTOR REGULATION ACT
141	DEALERSHIP ACT [LPG]
142	HYDERABAD TENANCY ACT
143	NOTARY ACT
144	RENIVAL OF LICENCE ACT
145	RECOVERY OF PAYMENT ACT
146	SUGAR CONTROL ORDER
147	TAXATION OF TENDU LEAVES RULES
148	TENDER ACT
149	MAH. MEDICAL PRACTITIONER ACT
150	DEBT. RECOVERY ACT
151	HINDU ADOPTION MAINTENANCE ACT
152	HINDU MINORITY & GUARDIAN ACT, 1956
153	CUSTODY OF CHILD ACT
154	MAH.PROVINCIAL CORPORATION ACT.
155	PHARMACY ACT.
156	DRUGS AND COSMETIC ACT
157	SECURITISATION ACT,2002
158	WAKF
159	INDIAN LIMITATION ACT
160	EMPLOYEES PENSION SCHEME ACT
161	MAH.PROTECTION OF INTEREST OF DEPOSITERS
162	MAHARASHTRA GUNTEWARI DEVELOPMENT ACT-2001.
163	PLACE OF PUBLIC AMUSEMENT (INCLD. MELA & TAMASHA) ACT 1960
164	RICE MILL ACT
165	GOVT. GRANT ACT.
166	MAH. TAX ON LUXURIES ACT
167	MAH. TAX ON PROFESSION TRADE & EMPLOYMENT ACT 1975
168	MAH. PVT. SECURITY GUARD ACT.
169	SPECIAL CODE FOR HANDICAPPED SCHOOL
170	LOTTERY REGULATION ACT 1998
171	MAH. RIGHT TO INFORMATION ACT 2002.
172	BUREO OF INDIAN STANDARDT ACT1986
173	MONEY LENDING ACT
174	CIGARATTE & TOBACCO PRODUCT PROHIBITION ACT 2003
175	DRUGS & COSMETICS ACT 1940
176	DISABILITIES ACT 1995
177	MAH. PLASTICS CARRY-BAGS (MANF. & USAGE) RULES, 2006
178	PRESS & REGISTRATION BOOK ACT.
179	BOMBAY HOMEGUARD ACT
180	BOMBAY CIVIL COURT'S ACT 1869
181	THE MENTAL HEALTH ACT 1987
182	PROJECT AFFECTED PERSON ACT
183	THE INFORMATION & TECHNOLOGY ACT 2000

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184	MAHARASHTRA VILLAGE POLICE ACT-1967
185	THE TRADE MARKS ACT, 1999
186	THE PATENTS ACT,1970(THE PATENTS (AMEND) ACT,2005)
187	THE DESIGNS ACT, 2000
188	GEOG. INDICATIONS OF GOODS(REGN. & PROTECTTION)ACT,1999
189	PROTECTION OF PLANT VARIETIES & FARMERS' RIGHTS ACT,2001
190	SEMICONDUCTOR INTEGRATED CIRCUITS LAYOUT-DESIGN ACT,2000
191	THE BIOLOGICAL DIERSITY ACT, 2002
192	THE S.T. & OTHER TRADITIONAL FOREST DWELLERS ACT 2006
193	MAH. EDUCATIONAL INSTITUTIONS (MANAGEMENT) ACT 1976
194	MAH. DRINKING WATER SUPPLY REQUISITION ACT - 1983
195	MAH. GANDHI ANTARRASHTRIYA HINDI VISHWAVIDYALAYA ACT.
196	ARBITRATION & COUNCILATION ACT
197	FOREIGN EXCHANGE REGULATION ACT, 1973
198	LOCAL AUTHORITY MEMBERS DISQUALIFICATION ACT.
199	INSURANCE ACT 1983
200	REPLY FILED
201	REPLY NOT FILED
202	NATIONAL COUNCIL FOR TEACHER EDUCATION ACT
203	CONTONMENTS ACT, 2006
301	CONSTITUTION OF INDIA
302	CRIMINAL PROCEDURE CODE (CR.PC)
303	INDIAN PENAL CODE (I.P.C)
304	COFEPOSA (ACT. 1974)
305	SAFEMA (ACT. 1976)
306	N.S.A. (ACT. 1980)
307	M.P.D.A. (ACT. 1981)
308	N.D.P.S.A. (ACT. 1985)
309	T.A.D.A. (ACT. 1987)
310	RAILWAY PROPERTY (UNLAWFUL POSESSION ACT
311	BOMBAY PROHIBITION ACT
312	PREVENTION OF CORRUPTION ACT
313	BOMBAY POLICE ACT
314	PROTECTION OF CIVIL RIGHT ACT
315	S.C., S.T. (PREVENTION ACT)
316	CUSTOMS ACT
317	MOTOR VEHICLE ACT
318	FOOD ADULTERATION ACT
319	PROBATION OF OFFENDER ACT
320	INDIAN ARMS ACT
321	DOWRY ACT
322	IMPORT & EXPORT ACT
323	BOMBAY CHILDREN ACT
324	GOLD CONTROL ACT
325	EXPLOSIVE SUBSTANCES ACT
326	INDIAN FOREST ACT

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327	ESSENTIAL COMMODITIES ACT
328	WEIGHTS & MEASURES ACT
329	PROVIDENT FUND ACT
330	FACTORY ACT
331	SUPPRESSION OF IMMORAL TRAFFIC IN WOMEN,G
332	BOMBAY SHOPS & ESTABLISHMENT ACT
333	NAGPUR PROVINCIAL MUNICIPAL CORPORATIONS
334	NEGOTIABLE INSTRUMENTS ACT.
335	MAH.PREVENTION OF DANGEROUS ACTIV.OF SLU
336	MAH. MUNICIPAL ACT
337	PREVENTION OF GAMBLING ACT
338	WILD LIFE PROTECTION ACT
339	THE PREVENTION OF INSULTS TO NATIONAL HO
340	CONTEMPT OF COURTS ACT
341	ELECTRICITY ACT
342	THE FOREIGN EXCHANGE REGULATION ACT
343	THE RAILWAY ACT
344	INDIAN TELEGRAPH ACT
345	THE CITIZENSHIP ACT
346	MAH REC OF TRADE UNION & PRE OF UNFAIR L
347	MAH. MEDICAL PRACTITIONERS ACT
348	THE DRUG AND MAGIC ACT.
349	PAROLE AND FURLOUGH RULES.
350	MUSLIM WOMEN (PROT.OF RIGHTS ON DIVORCE)
351	FAMILY COURTS ACT
352	INCOME TAX ACT
353	CHIT FUND ACT.
354	C.P.& BERAR REGU.OF LETTING OF ACCOMMODA
355	PREVENTION OF ANIMAL CRUELTY ACT.
356	COPY RIGHT ACT
357	PREVENTION OF TERRORISM ACT [POTA]
358	MAH.CONTROL OF ORGANISED CRIME ACT(MCOCA
359	MAH.PROTECTION OF INTEREST OF DEBTS.ACT
360	BOMBAY PRISON ACT
361	CONTRACT LABOUR (REGULATION & ABOLITION) ACT-1970
362	MAINTENANCE ACT
363	HINDU MARRIAGE ACT
364	U/S 29 PROTECTION WOMEN FOR DOMESTIC VIOLENCE ACT 2005